

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH
ALLAHABAD

DATED: THIS THE 15TH DAY OF APRIL 1997

Coram : Hon'ble Mr. S. Das Gupta AM
Hon'ble Mr. T. L. Verma JM

— ♀ 1999 ♀ 1999 ♀ 1999 ♀ 1999 ♀ 1999 ♀ 1999 ♀ 1999 ♀

ORIGINAL APPLICATION NO. 246/97

C/A Sri A. Sthalkar

Versus

ORDER (ORAL)

By Hon'ble Mr. S. Das Gupta AM

This application arises out of an order dated 19.6.1996 passed by the Labour Court. It has since been decided by the Hon'ble Supreme court that matters arising out of the order by the Labour court are not cognizable by this Tribunal.

This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicants from seeking remedial measures for redressal of grievance before the appropriate legal forum, if so advised. *S/* 18

MEMBER (J)

MEMBER (A)